

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 320

IA-2514/2023 IA-520/2021

In

IB-429(ND)/2019

IN THE MATTER OF:

M/s. Punjab National Bank

Vs

M/s. Tristar Global Infrastructure Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Ms. Jaismeen Sharma, Advocate.

For the Assignee : Ms. Nikita Sharma, Mr. Alok Kumar, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-2514/2023 IA-520/2021:-

Pleadings are complete.

List these applications on **24.07.2024** for arguments.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**